

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2
IA No. 2564/ND/2021
IB- 1489/(ND)/2018

IN THE MATTER OF:

Anuj Kumar Tiwari
Vs.
Aadharshila Country Homes Pvt. Ltd.

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 15.06.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

IA No. 2564/ND/2021:

Application filed by erstwhile IRP seeking direction against liquidator for release of CIRP cost. None for the applicant.

List on 09.07.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-
**DR. DEEPTI MUKESH
MEMBER (J)**